

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 14./HCS

Dated: 29-04-2024

**N-O-T-I-F-I-C-A-T-I-O-N**

The Dedicated Pay and Accounts Extension Office being established in the High Court of Sikkim in pursuance to Notification no.10(B).Fin/Adm. dated 11.03.2024, issued by the Finance Department, Government of Sikkim, the Registrar of this High Court is designated as the cheque signing and clearing officer. In absence of the Registrar, the Central Project Coordinator, High Court of Sikkim, shall sign/clear the cheques.

By Order,

**sd/-**

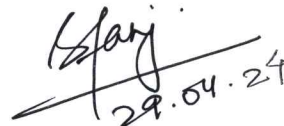
Registrar General  
High Court of Sikkim

**Memo No.:**

**Date:**

**Copy to:** 1336-43/HCS

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Chief Secretary, Government of Sikkim.
5. The Controller of Accounts, Finance Department, Government of Sikkim.
6. The Director, Treasury, Pay & Accounts Office, Government of Sikkim.
7. Accounts Section, High Court of Sikkim.
8. All Sections In-charge, High Court of Sikkim.
9. Guard File, and
10. File.



Deputy Registrar(Accounts)